

F. No. J-11017/39/2024-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 25th July, 2024

ORDER

The President is pleased to accept the resignation of Shri Manoj Kumar Sharma, Standing Government Counsel for District and Subordinate Court Palwal, Haryana, with effect from 08.07.2024.

2. Consequently, the name of Shri Manoj Kumar Sharma, Advocate figuring at serial number 51 in the List 'A' of this Department's Order No. J-11015/1/2020-Judicial dated 19.02.2018 to be read with Order No. J-11017/1/2022-Judicial (Part-1) dated 18.04.2022, stands omitted.

3. Hindi version of this order will follow.

(Manindra Choudhary)
Assistant Legal Advisor

Copy (through email) to:

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. PSO to Law Secretary/ all the Additional Secretaries and Joint Secretaries in the main secretariat of Department of Legal Affairs.
3. PPS to Ld. Attorney General of India/PS to Ld. Solicitor General of India.
4. Shri Manoj Kumar Sharma, Advocate.
5. Cash (LA) Section to stop the payment retainership to above mentioned advocate.
6. The Pay and Account Office, Department of Legal Affairs, New Delhi.
7. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
8. Hindi Section, Department of Legal Affairs, for translation of this order.
9. Office/spare copies.

K. Gaurva
25-07-2024

(Kumar Gaurva)
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